

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3462
ANSWERED ON:15.05.2006
SHARING OF YAMUNA WATER
Maharia Shri Subhash

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any meeting of Upper Yamuna Review Committee was recently held in New Delhi in which Chief Ministers of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and Delhi participated;
- (b) if so, the details of discussions held and decisions arrived at the meeting;
- (c) whether any decision was taken to allocate a share of 1.119 BCM of Yamuna Water to Rajasthan as per the earlier Memorandum of Understanding for utilization of Yamuna waters signed on May 12, 1994 by the said States;
- (d) if so, whether the Government intend to intervene and direct Haryana to release water to Rajasthan; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

- (a) Yes, Sir. A meeting of Upper Yamuna Review Committee was held in New Delhi on 12.04.2006. Hon'ble Chief Ministers of Haryana, Rajasthan and Delhi participated in the meeting. Hon'ble Minister of Irrigation & Flood Control, Uttar Pradesh and Hon'ble Minister for Irrigation & Public Health, Himachal Pradesh also attended the meeting .
- (b) The main decisions taken in the meeting were as below:
 - (i) It was decided to set up an "Empowered Committee" comprising Secretary Irrigation/ Water Resources from Rajasthan, Haryana, Delhi and Uttar Pradesh to have a fresh look at the issue of providing water to Rajasthan from Tajewala.
 - (ii) Regarding the construction of storage projects in upstream reaches of river Yamuna it was decided to constitute a "Steering Committee" to formulate strategy to expedite the work.
 - (iii) It was agreed that the said Steering Committee will also examine the status of return flows from Delhi.
 - (iv) It was agreed to allow Delhi to use Yamuna water for Bhagirathi and Sonia Vihar Water Treatment Plants whenever the Upper Ganga Canal is closed for maintenance.
- (c), (d) & (e) The allocation of a share of 1.119 BCM of Yamuna water to Rajasthan as per the earlier Memorandum of Understanding signed on May 12, 1994 by the basin States remains unchanged. As regards giving a part of this share to Rajasthan from Tajewala in Haryana, it was decided to form an "Empowered Committee" comprising Secretary level officials from Rajasthan, Haryana, Delhi and Uttar Pradesh to have a fresh look at the issue.